Government plans to *meet* future essential supplies

1914. SHRI KALPNATH RAI : Will the PRIME MINISTER be pleased to state :

- (a), whether Government propose to draw up a perspective plan for the decade beginning from tire year 2001 to tackle the problem like food supplies housing, health and sanitation, power supplies to meet the requirements of the increased population; and
- (b) if so, when the plan is likely to be drawn up?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT KUMAR PANJA): (a) and (b) The seventh Five Year Plan (1985-90) Document contains a Chapter on 'Development Perspective: Towards the year 2000", vide Chapter 2 Vol. 1 thereof. At present, there is no proposal to draw up any perspective plan beyond 2001, integrating the requirements relating to food supplies, housing, health and sanitation, power supplies etc. for the increase in the population.

Employment of local people in the proposed Defence Factory in Bolangir, Orrisa

- 1915. SHRI GAYA CHAND BHUYAN: Will the PRIME MINI-STER be pleased to state:
- (a) what is the numbv.r of local persons being employed in the proposed Defence Production Factory in Bolangir District of Orrisa; and
- (b)' Whether it is a fact that in an interview, recruiement of Class **III** and class **IV** employees in September, 1981, 50 candidates from outside Orrisa were called for interview and only 16 were called from Orrisa; if so, what measures are be ing taken or are proposed to be taken to protect the interests of the local people?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM): (a) . and (b) For commencement of prf liminary activities for the Ordnance Factory being set up in the Bolangir District of Orrisa, skeleton staff lias been sanctioned. Recruitment for the posts sanctioned would be made in accordance with the Recruitment Rules and through Local Employment Exchange wherever laid down.

An interview was held in September 85 for a few posts of Lower Division Clerks for the office of Military Engineer Service, 37 Candidates were sponsored by the Employment Exchange Bolangir and a lew departmental' candidates were also called for the interview. Interview proceedings have not yet been finalised. Action to recruit a few Group C and Group D posts for the Ordnance Factor)- through Employment Exchange is in hand.

Promulgation of rules for Coast Guard

1916. SHRI MUKHTIAR SINGH MALIK: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that even after a lapse of seven years alter the enactment of a law establishing the Coast Guard, the basic rules regulating its constitution, governance, command and discipline have not been promulgated;
- (b) if so, what are the reasons therefor ; and
- (c) by when these rules are likely to be promulgated.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) to (c) 27 sets of Rules relating to various aspects of the Coast Guard Organisation, like recruitment, discipline,, etc. have already been notified. 3 sets of rules are under preparation, of which one is nearly finalished.